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Capacity Building	
(i) KVIC to develop capacities of institutions including management system.	KVIC is aleady helping KVI institutions in this regard.
(ii) Technology transfer to institution,	KVIC has also introduced new technology of fabric 'stiffening' and softening through a project developed in collaboration with IIT, Delhi.
(iii) Policy advocacy.	
Internal Services	
(i) Reorganize Administration Directorate.	Sections in Administrative Directorates in KVIC have been reorganized in March 2002
(ii) Performance Management System	KVIC has been following the usual Performance Appraised System of Department of Personnel and Training through Annual Confidential Reports (CRs).
(iii) Strengthen audit and other financial control process.	A package developed by KVIC through NIC is already in place.
(iv) Strengthen IT.	The IT Directorate has already been strengthened. A new Information Technology Cadre has been created and Local Area Network (LAN) has been introduced in the Central Office of KVIC.

#### Funds under PMRY in Tamil Nadu

3713. SHRI N.R. GOVINDRAJAR: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the number of unemployed youth provided employment under the Prime Minister's Rozgar Yojana during the last two years, State-wise;

(b) the amount of fund allocated to various States particularly Tamil Nadu under this scheme during the last two years, State-wise; and

(C) the details of the measures being taken by Government to make this scheme more effective in the country?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) The State-wise details of educated unemployed youth provided employment under the Prime Minister's Rozgar Yojana (PMRY) during the last two years, i.e., 2002-03 and 2003-04 are given in Statement-I. (See below)

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(b) The State-wise details of funds (including Tamil Nadu) released for entrepreneurial development training, contingencies, etc., during the last two years, *i.e*, 2002-03 and 2003-04 under the PMRY are given in Statement II, (See below). In addition, the Central funds for subsidy are routed through the Reserve Bank of India (RBI) which, in turn, passes them on to the implementing banks for crediting the amounts to the loan accounts of individual beneficiaries.

(c) The measures taken by the Government to make the scheme more effective include enhancing the eligible upper age limit and subsidy ceiling for applicants in the hilly States of Uttaranchal, Himachal Pradesh and Jammu & Kashmir (in addition to States in the North Eastern Region), circulating to States/Union Territories (UTs) restructured curricula and methodology of training for the PMRY beneficiaries, instructions to the implementing agencies/banks to dispose of applications received within specified time limits, reiterating quarterly schedule for completing the activities of sponsoring cases and sanctioning/disbursing loans to ensure achievements of targets by the end of the financial year itself, etc.

#### Statement-I

## State-wise details of educated unemployed youth provided employment underPMRY

	(based on the Reserve	(based on the Reserve Bank of India reports)		
SI. No. State/UT	Estimated employment	Estimated employment (number of persons)*		
	2002-03	2003-04		
1. Haryana	10512	10914		
2. Himachal Pradesh	3314	4293		
3. Jammu & Kashmir	908	984		
4. Punjab	11657	11330		
5. Rajasthan	18401	19031		
6. Chandigarh	71	102		
7. Delhi	948	1353		
8. Assam	6224	8519		
9. Manipur	824	780		

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31. No. State/UT	Estimated employment (number of persons)*		
	2002-03	2003-04	
10. Meghalaya	384	593	
11. Nagaland	161	80	
12. Tripura	1628	3039	
13. Arunachal Pradesh	441	1002	
14. Sikkim	233	116J	
15. Mizoram	39	45	
16. Bihar	11909	14763	
17. Jharkhand	6531	7182	
18. Orissa	10088	13148	
19. West Bengal	3792	4281	
20. Andaman & Nicobar	213	273	
21. Madhya Pradesh	25065	29166	
22. Chhattisgarh	4509	5016	
23. Uttar Pradesh	57024	60581	
24. Uttaranchal	7025	8126	
25. Gujarat	10776	10056	
26. Maharashtra	26447	25919	
27. Daman & Diu	3	6	
28. Goa	411	174	
29. Dadra & N. Haveli	15	0	
30. Andhra Pradesh	20448	26334	
31. Karnataka	15039	17756	
32. Kerala	14780	20190	
33. Tamil Nadu	14393	16628	
34. Lakshadweep	15	26	
35. Pondicherry	320	417	
Total:	284548	323270	

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\*Estimated @ 1.5 per disbursed case.

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## Statement-II

State-wise details of funds allocated for entrepreneurial development training,
contingencies, etc., under PMRY

			(Amount Rs. Lakh)
SI. No.	State/UT	2002-2003	2003-04
1.	Andhra Pradesh	63.92	191.44
2.	Assam	110.73	58.97
3.	Arunachal Pradesh	3.81	3.47
4.	Bihar*	0.00	101.54
5.	Chhattisgarh*	0.00	36.08
6.	Delhi*	0.00	0.00
7.	Goa*	0.00	0.00
8.	Gujarat	666.94	20.27
9.	Haryana	38.86	68.99
10.	Himachal Pradesh	16.96	19.48
11.	Jammu & Kashmir	2.49	13.10
12.	Jharkhand*	0.00	0.00
13.	Karnataka	49.76	148.9
14.	Kerala	55.26	112.2
15.	Madhya Pradesh	120.21	149.3
16.	Maharashtra	29.15	191.3
17.	Manipur*	0.00	5:5
18.	Meghalaya	1.86	7.1
19.	Mizoram	4.71	3.6
20.	Nagaland	6.84	1.0
21.	Orissa	20.50	91.3
22.	Punjab	30.22	78.1
23.	Rajasthan	57.83	106.0
24.	Tamil Nadu	40.29	147.94
25.	Tripura	17.35	18.2
26.	Uttar Pradesh	204.37	402.5
27.	Uttaranchal*	0.00	25.8
28.	West Bengal*	0.00	0.0
29.	Andaman & Nicobar	0.59	1.0
30.	Chandigarh	0.37	0.4
31.	Daman & Diu	0.07	0.04
32.	Dadra & Nagar Haveli	0.11	0.1
33.	Lakshadweep	0.08	0.1
34.	Pondicherry	1.02	5.3
35.	Sikkim	0.10	0.43
TOTAL:	1544.38	2010.20	

Note: \*The States had sufficient funds from the releases made during previous years.